

ITEM NO.813

COURT NO.1

SECTION

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.793/2017

MOHAMMAD SALIMULLAH & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 01-09-2017 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s)

Mr. Prashant Bhushan, AOR

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

On mentioning, the matter is taken on Board.

List the matter on 4th September, 2017, before the
appropriate Bench as per roster.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Assistant Registrar